

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

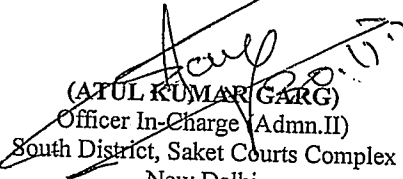
ORDER

With the approval of Ld. Principal District & Sessions Judge, South District, posting & transfer of following officials are hereby made *with immediate effect*:

S.No	Name of the Officials	From	To
1.	Ms. Meenakshi Sethi, SJA (EC: 75549454)	Reader in the court of Ms. Deeksha Madaan, MM-01, Mahila Courts, South, Saket Courts, New Delhi.	SJA in the Copying Agency Branch, South, Saket Courts, New Delhi.
2.	Ms. Padmavathi, SJA (EC: 12488)	Branch In-charge, Copying Agency, South, Saket Courts, New Delhi.	Reader in the court of Ms. Deeksha Madaan, MM-01, Mahila Courts, South, Saket Courts, New Delhi.
3.	Ms. Sneh Lata, SJA (EC: 13985000)	Branch In-charge, Accounts Branch, South, Saket Courts, New Delhi.	SJA in the Copying Agency, South, Saket Courts, New Delhi.
4.	Ms. Neelam Tirkey, JA (EC: 36328322)	Reader in the court of Ms. Purva Sareen, ADJ-01, South, Saket Courts, New Delhi.	JA in Stationery Branch, South District, Saket Courts, New Delhi
5.	Sh. Mohit Kapoor JA EC: 79834621	JA in Stationery Branch, South District, Saket Courts, New Delhi	Reader in the court of Ms. Purva Sareen, ADJ-01, South, Saket Courts, New Delhi.

Note:

1. Ms. Dazy Gandhi (EC: 1510) Sr. JA in Copying Agency, South is hereby directed to look after the work of Copying Agency as Branch In-Charge.
2. AAO, Accounts Branch, South is hereby directed to look after the work of Accounts Branch as Branch In-charge, in addition to his present assignments.
3. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.

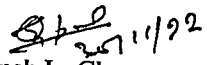

(ATUL KUMAR GARG)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/22/ 35197 - 35218

Dated, New Delhi the 30/11/2022

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.


Branch In-Charge
Administration Branch-II
South District, Saket Courts Complex
New Delhi

